

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

September 30, 2013

Cancellation of Licence of Shri Siddhivinayak Nagri Sahakari Bank Ltd, Rasayani, District Raigad, Maharastra to carry on banking business

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

Press Release: 2013-2014/687

The Reserve Bank of India has notified that the licence of Shri Siddhivinayak Nagri Sahakari Bank Ltd., Rasayani, District Raigad, Maharastra has been cancelled vide order dated September 23, 2013 to carry on banking business under Section 22 of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies) read with Section 56 of the Banking Regulation Act, 1949. As such, the bank is precluded from transacting the business of 'banking' as defined in Section 5(b) of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies) including acceptance/repayment of deposits, forthwith.

Sucheta Vazkar

Manager